

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.07.2025

## <u>NOTICE</u>

Please take notice that the following matters listed in the Court – II on 17.07.2025 & 18.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Sarish Mittal	Rajat Bhardwaj	Anjali Goyal
	(Ins) No. 1021 of	Vs.		Mandeep Kalra
	2023 & I.A. No.	Nipan Bansal		Rishabh Lekhi
	26, 920 of 2025	Through RP M/S KSM Spinning		
		Mills Ltd.		
	Part Heard			
		With		
2.	Comp. App. (AT)	Vipan Mittal	Rajat Bhardwaj	Mandeep Kalra
	(Ins) No. 1350 of	Vs.		Rishabh Lekhi
	2023	Nipan Bansal		
		Resolution Professional of		
	Part Heard	KSM Spinning Mills Ltd.		
3.	Comp. App. (AT)	Shefali Agarwal	Aaditya Vijaykumar	Shashank Sharma
5.	No. 225 of 2023	Vs.	Additya vijaykumar	Abhijeet Sinha
	110. 225 01 2025	Stone Age Pvt. Ltd. & Ors.		Vishesh Kalra
		Stolle Age I VI. Etd. & Ols.		Smriti Churiwal-R1
	Part Heard			Sandeep Taneja- R2-8
4.	Comp. App. (AT)	Shri Anup Kumar Khemani &	Anindita Mitra	Abhinav Hansaria-R3
	No. 102 of 2020	Ors.		
		Vs.		
	Part Heard	Balendra Choudhury & Ors.		
		With		

				Website: https://nclat.nic.in/
5.	Comp. App. (AT)	Assam Medical Corporation Pvt.	Abhinav Hansaria	R Jawahar Lal-R1 &
	No. 103 of 2020	Ltd.		R2
		Vs.		Anindita Mitra-R5, R7,
	Part Heard	Balendra Choudhury & Ors.		R12, R13 & R14
		With		
6.	Comp. App. (AT)	Kali Charan Das Trust	Dhruv Suri	R. Jawahar Lal-R1 &
0.	No. 104 of 2020	Vs.	Dilluv Sull	R2
	100. 104 01 2020	Balendra Choudhury & Ors.		Abhinav Hansaria-R3
		Dalendra enoudnury & Ors.		Anindita Mitra-R6, R8,
	Part Heard			R13, R14 & R15
	I alt llealu			K13, K14 & K15
		With		
7.	Comp. App. (AT)	Balendra Choudhury & Anr.	R. Jawahar Lal	Abhinav Hansaria-R1
	No. 113 of 2020	Vs.		Gautam Singhal-R1 &
		Assam Medical Corporation Ltd.		R2
	Part Heard	& Ors.		
8.	Competition App.	Indian Broadcasting & Digital	Yaman Verma	Karan S Chandhiok
0.	(AT) No. 6 of	Foundation & Anr.	i alliali verilla	Avaantika Kakkar
	2024	Vs.		Abir Roy- R7&8
	2024	Competition Commission of India		Manu Chaturvedi- R1
	Part Heard	&		Devika Singh Roy
	I alt llealu	Ors.		Chowdhary
		013.		Chowdhary
		With		
9.	Competition App.	Mebigo Labs Pvt. Ltd.	Abir Roy	Karan S Chandhiok
	(AT) No. 5 of	Vs.	lion itoy	Avaantika Kakkar- R2-
	2024	Competition Commission of India		5
	2021	& Ors.		Manu Chaturvedi- R1
	Part Heard			
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40		With	41 ° D	
10.	Competition App.	People Interactive India Pvt. Ltd.	Abir Roy	Karan S Chandhiok
	(AT) No. 7 of	Vs.		Avaantika Kakkar- R2-5
	2024	Competition Commission of India		Manu Chaturvedi- R1
		& Ors.		Devika Singh Roy
				Chowdhary
	Part Heard			
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By order of Hon'ble Chairperson -Sd/-Registrar